

F. No. J-11015/2/2020-Judicial
Government of India
Ministry of Law & Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 18th June, 2020

ORDER

The President is pleased to engage Shri **Gauri Shankar Gupta**, Advocate as Additional Standing Government Counsel for conducting Central Govt. litigation (except cases of Railways & Taxation) before District & Subordinate Courts, Sri Ganganagar in the state of Rajasthan, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

District & Subordinate Courts, Sri Ganganagar (Rajasthan)
Additional Standing Government Counsel

Name of Advocate (Shri)	Contact details	Enrollment Number
Gauri Shankar Gupta	553, Aggarsain Nagar, Near Tempo Stand, P.O. Sri Ganganagar - 335001 Mob: 9828380990 Tel. 0154-24605729	R/100/1981

2. The engagement and professional fee of the aforesaid advocate will be governed by the terms and conditions contained in this Department's OM No. 27(11)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in inside the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy for information to:-

1. OSD to Hon'ble MLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Rajdeepak Rastogi, Addl. Solicitor General of India, High Court of Rajasthan.
3. Shri Sanjeet Purohit, Asstt. Solicitor General of India, Rajasthan High Court at Jodhpur.
4. Shri B. S. Chhaba, Asst. Solicitor General of India, Rajasthan High Court, Bench at Jaipur.
5. The District Judge, Sri Ganganagar (Rajasthan).
6. Shri Gauri Shankar Gupta, ASGC as above.
7. To be uploaded on the website of this Department i.e. www.legalaffairs.gov.in under the tab 'Judicial Section' in the link 'List of empanelled Counsel' for the information of all concerned.
8. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
9. Guard File/Judicial Section with 5 spare copies.


For Section Officer (Judicial)
Tel. 011-23384945
Email: judicial-dla@nic.in